

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. C.P.(IB)-140(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Bank of Baroda

V/s.

Mr. Pawan V Kikavat Personal Guarantor to CD-M/s. Mahavir Roads and
infrastructure Pvt Ltd

SECTION 95(1) OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Due to paucity of time, the matter could not be heard. List on **21.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)